

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 1032
TO BE ANSWERED ON 08th December, 2023

COAST GUARD STATION AT HAZIRA

1032. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of steps taken by the Government in coordination with other Government entities and the Government of Gujarat to increase security measures at Hazira, the largest industrial hub of the country located on seashore areas;
- (b) whether the Government intends to set up a Coast Guard Station at Hazira as State Marine Police has its limitation, if so, the details thereof;
- (c) whether the Government intends to send high level team of various Union Government agencies along with State Government officials to assess long term action plan to enhance the security at Hazira; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Indian Navy (IN), Indian Coast Guard (ICG) and other Central and State Government bodies, inter-alia, undertake the following measures for Coastal Security in Gujarat:

- (i) Extensive patrolling using ships, boats and aircraft to detect and check infiltration through the sea routes.
- (ii) Surveillance of coastal areas through Coastal Radars, Automatic Identification Systems, open sources etc.
- (iii) Conduct of Coastal Security exercises for assessing the effectiveness of existing mechanisms.
- (iv) Community interaction programmes to generate awareness amongst fisher-folk for strengthening coastal security.
- (v) Capacity building/training of State Marine Police and conduct of joint Coastal Patrols regularly.

(b) to (d): In view of the Coastal Security Measures Carried out by IN, ICG and other Central and State Government bodies, presently there are no such plans.
